(c) and (d) Yes, Sir. Recommendation of the State Government Grant-in-aid Committee for the year 2008-09 was received, wherein the Government of Punjab had also recommended the grant in aid for the year 2007-08. As per General Financial Rule 209 (6) (viii), the grant-in-aid for the year 2007-08 cannot be given now. However, the grant-in-aid for the years 2008-09 and 2009-10 have been processed for sanction and release during this year.

Funds allotted to Bihar

2815. SHRI RAM KRIPAL YADAV: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the amount allocated under Centrally sponsored schemes by the Ministry to the State Government of Bihar during financial years 2004-05 to 2009-10, scheme-wise and year-wise;
- (b) the amount released against allocation during above period, scheme-wise and year-wise;
- (c) the amount which have already been spent by the State Government of Bihar against above allocation and released; and
 - (d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (d) The Details of funds released to the State Government of Bihar under various Centrally Sponsored Schemes of the Ministry and funds utilized by the State Government during the financial years from 2004-05 to 2009-10 are given in the Statement (See below). Based on the overall budget for each scheme, State-wise demands for funds are met, keeping in view several factors including utilization of central assistance released in earlier years.

Statement

Funds released to State of Bihar under the Centrally Sponsored Schemes during the financial years 2004-05 to 2009-10

(Rs. in lakh)

SI. N	o. Schemes	2004-05		2005-06		2006-07		2007-08		2008-09		2009-10	
		Released	Utilized										
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Special Central Assistance to Scheduled Castes Sub-Plan	0.00	0.00	0.00	596.00	2642.21	486.14	1268.76	3767.49	4009.15	4009.15	1916.86	UC Pending
2.	Post Matric Scholarship for SCs students	1000.00	833.00	1100.00	1100.00	1892.74	1718.63	0.00	0.00	2692.70	1500.00	1000.00	1000.00 UC pending
3.	Pre-Matric Scholarship for children of those engaged in unclean occupations	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00

4.	Babu Jagjivan Ram Chhatrawas Yojana (Boys and Girls Hostels)	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	675.00	UC pending	0.00	0.00
5.	Implementation of Protection of Civil Rights Act, 1955 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989.#	0.00	32.9	13.0	19.3	23.4	25.0	26.6	27.3	27.3	40.0	55.0	109.5
6.	Assistance to Scheduled Caste Development Corporation *	0.00	0.00	0.00	0.00	0.00	0.00	179.14	179.14	0.00	0.00	0.00	0.00
7.	Post Matric Scholarship for Other Backward Classes Students	0.00	0.00	6.56	6.56	601.78	601.78	1436.49	1436.49	1977.77	1977.77	1752.00	1752.00

1	2	3	4	5	6	7	8	9	10	11	12	13	14
8.	Pre-Matric	0.00	0.00	0.00	0.00	216.38	216.38	400.18	400.18	446.43	UC	0.00	0.00
	Scholarship for										pending		
	Other Backward												
	Classes Students												
9.	Hostels for OBCs	0.00	0.00	0.00	0.00	207.90	UC	0.00	0.00	0.00	0.00	0.00	0.00
	boys and girls pending												

^{*}Funds under the scheme were provided to Bihar State Scheduled Castes Development Corporation Ltd. as 49% Government of India contribution towards its equity share capital.

#While considering releases of due central assistance during a financial year, unspent central assistance/ arrears of central assistance of previous years, are also accounted for.